

1	2	3	4
22.	Rajasthan	2769097	
23.	Tripura	492022	
24.	Uttar Pradesh	1464242	
25.	Uttarakhand	285229	
26.	West Bengal	6150716	
GRAND TOTAL		41331073	

Restructuring of shift system in factories

1114. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal to restructure shift system in factories in order to increase production or to give employment to more persons;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) Chapter VI of the Factories Act, 1948 provides for the 'Working Hours of Adults' which is adequate for working of shifts in the factories.

National child labour project

1115. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether National Child Labour Project (NCLP) is being implemented in all the districts of the country;

(b) if not, the reasons therefor; and

(c) the details of districts in which the above project is being implemented in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The National Child Labour Project (NCLP) scheme envisages project based action in the area of high concentration of the child labour with the objective of mainstreaming them to the formal school system.

(c) At present the scheme is sanctioned in 270 districts of 21 States in the country. The details are given in the Statement.

Statement

States/districts in which NCLP special training centres are sanctioned

Sl. No.	Name of State	No. of Districts	Name of District
1	2	3	4
1.	Andhra Pradesh	12	Anantapur, Chittor, Cuddapah, Guntur, Kurnool, Nellore, Prakasam, Srikakulam, Vizianagaram, Visakhapatnam, West Godavari and Krishna.
2.	Assam	3	Nagaon, Kamrup and Lakhimpur
3.	Bihar	24	Nalanda, Saharsa, Jamui, Katihar, Araria, Gaya, East Champaran, West Champaran, Madhepura, Patna, Supaul, Samastipur, Madhubani, Darbhanga, Muzaffarpur, Nawada, Khagaria, Sitamarhi, Kishanganj, Begusarai, Banka, Saran, Purnia and Bhagalpur
4.	Chhattisgarh	7	Durg, Bilaspur, Rajnandgaon, Surguja, Raigarh, Raipur and Korba
5.	Gujarat	9	Surat, Panchmahals, Bhuj, Banaskantha, Dahod, Vadodara, Bhavnagar, Ahmedabad and Rajkot
6.	Haryana	3	Gurgaon, Faridabad and Panipat
7.	Jammu and Kashmir	2	Srinagar and Udampur
8.	Jharkhand	8	Garwha, Sahibganj, Dumka, Pakur, West Singhbhum (Chaibasa), Ranchi, Palamu, and Hazaribagh
9.	Karnataka	17	Bijapur, Raichur, Dharwad, Bangalore Rural, Bangalore Urban, Belgaum, Koppal, Devangere, Mysore, Bagalkot, Chitradurga, Gulbarga, Bellary, Kolar, Mandya, Havery and Tumkur

1	2	3	4
10.	Madhya Pradesh	21	Mandsaur, Gwalior, Ujjain, Barwani, Rewa, Dhar, East Nimar (Khandwa), Rajgarh, Chhindwara, Shivpuri, Sidhi, Guna, Shajapur, Ratlam, West Nimar (Khargon), Jhabua, Damoh, Sagar, Jabalpur, Satna and Katni
11.	Maharashtra	16	Solapur, Thane, Sangli, Jalgaon, Nandurbar, Nanded, Nasik, Yavatmal, Dhule, Beed, Amravati, Jalna, Aurangabad, Gondia, Mumbai Suburban and Parbhani
12.	Nagaland	1	Dimapur
13.	Odisha	24	Angul, Balasore, Bargarh, Bolangir, Cuttack, Deogarh, Gajapati (Udayagiri), Ganjam, Jharsuguda, Kalahandi, Koraput, Malkangiri, Mayurbhanj, Nabarangpur, Nuapada, Rayagada, Sambalpur, Sonepur, Jajpur, Keonjhar, Dhenkenal, Khurda, Nayagarh and Sundergarh
14.	Punjab	3	Jalandhar, Ludhiana and Amritsar
15.	Rajasthan	27	Jaipur, Udaipur, Tonk, Jodhpur, Ajmer, Alwar, Jalore, Churu, Nagaur, Chittaurgarh, Banswara, Dhaulpur, Sikar, Dungarpur, Bharatpur, Bikaner, Jhunjhunu, Bundi, Jhalawar, Pali, Bhilwara, Sri Ganganagar, Barmer, Dausa, Hanumangarh, Kota and Baran
16.	Tamil Nadu	17	Chidambaranar (Tuticorin), Coimbatore, Dharmapuri, Vellore, Salem, Tiruchirapalli, Tirunelveli, Krishnagiri, Chennai, Erode, Dindigul, Theni, Kanchipuram, Thiruvannamalai, Tiruvallur, Nammakkal and Virudhunagar

1	2	3	4
17.	Telangana	8	Hyderabad, Karimnagar, Khammam, Nizamabad, Rangareddy, Warangal, Mehbubnagar, Adilabad.
18.	Uttar Pradesh	47	Varanasi, Mirzapur, Bhadohi (Sant Ravi Das Nagar), Bulandshahar, Saharanpur, Azamgarh, Bijnour, Gonda, Kheri, Bahraich, Balrampur, Hardoi, Barabanki, Sitapur, Faizabad, Badaun, Gorakhpur, Kushinagar, Kannauj, Shajahanpur, Rae Bareli, Unnao, Sultanpur, Fatehpur, Shravasti, Pratapgarh, Basti, Sonebhadra, Mau, Kaushambi, Banda, Ghaziabad, Jaunpur, Rampur, Bareilly, Lucknow, Meerut, Etawah, Agra, Ghazipur, Mathura, Etah, Moradabad, Allahabad, Kanpur Nagar, Aligarh and Ferozabad.
19.	Uttarakhand	1	Dehradun
20.	West Bengal	19	Burdwan, North Dinajpur, South Dinajpur, North 24-Parganas, South 24-Parganas, Kolkata, Murshidabad, Midnapore, Maldah, Bankura, Purulia, Birbhum, Nadia, Hoogli, Howrah, Jalpaiguri, Cooch Behar, East Midnapore and Darjeeling.
21.	Delhi	1	NCT of Delhi
TOTAL		270	

People trapped in modern slavery

1116. SHRI T. K. RANGARAJAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that India has the highest number of people trapped in modern slavery; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) No such survey